

Rep. by Act 35 of 1950.

Act No. XXIV of 1948

[PASSED BY THE DOMINION LEGISLATURE]

An Act further to amend the Indian Aircraft Act, 1934

(Published in the Gazette of India Extraordinary, Part IV,

W HEREAS it is expedient further to amend the Indian Aircraft Act, 1934 (XXII of 1934) for the purposes hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Indian Aircraft (Amendment) Act, 1948.

2. **Amendment of section 1 of Act XXII of 1934.**—For subsection (2) of section 1 of the Indian Aircraft Act, 1934 (hereinafter called the said Act), the following shall be substituted:—

“(2) It extends to the whole of India, and applies also—

- (a) to British subjects and servants of the Crown in any part of India
- (b) to British subjects who are domiciled in any part of India wherever they may be; and
- (c) to, and to the persons on, aircraft registered in India wherever they may be.”

3. **Amendment of certain sections of Act XXII of 1934.**—In sections other than section 1 of the said Act, for the words “the Provinces wherever they occur, the word “India” shall be substituted.